

Disputes arising out of auctions or Tenders between Railway Administration and Bidders

315. SHRI NARENDRA SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) the number of cases of disputes between the Railway Administration and the Bidders arising out of Auction or Tenders for sale of Railway materials during the last three years;

(b) the pending cases in each Zonal Railway;

(c) the number of cases in the courts and under Arbitration; and since when these are pending; and

(d) the number of cases of disputes which are neither in the court nor in Arbitration ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) :

(a) 49 (Forty-nine)

(b) A statement is attached.

(c) 29 (Twenty-nine)

2 cases since 1967
1 cases since 1968
7 cases since 1969
6 cases since 1970
13 cases or 1971

(d) 13 (Thirteen)

Statement

| Railway/Production Units | No. of pending cases |
|--------------------------|----------------------|
| Central | 10 |
| Eastern | 2 |
| Northern | 3 |
| North Eastern | 10 |
| Northeast Frontier | 3 |
| Southern | 2 |
| South Central | nil |
| South Eastern | 1 |

| Railway/Production Units | No. of pending cases |
|---|----------------------|
| Western | 8 |
| Chittaranjan Locomotive Works | 2 |
| Diesel Locomotive Works | nil |
| Integral Coach Factory | nil |
| Research Designs & Standards Organisation | nil |
| Railway Board | 1 |
| | 42 |

Facilities to Bidders at the time of auction

316. SHRI NARENDRA SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether in the Auction Notices of the Railway materials, there are conditions which can never be practically followed, for instances verifying the weight given by the Railway of huge quantities of materials, or heavy materials, because necessary facility is not being provided at the spot by the Railway in this connection; and

(b) the general conditions which are given by the Railway in the action notice ?

THE MINISTER OF RAILWAYS (SHRI K. HANUMANTHAIYA) : (a) No. Verification of weight is covered under clause 13 of the General Conditions of Sales by auctions *vide* reply to part (b) of the question. In case of such lots sold on weight basis, the bid is obtained on unit weight basis and the delivery is made only after actual weighing.

(b) A copy of the General Conditions is laid on the Table of the House. [*Placed in Library. See L. T.—982/71*]. These are subject to local minor variations.

Import Licences issued to small scale Industries

317. SHRI D. P. JADEJA : Will the Minister of FOREIGN TRADE be pleased to state the number and value of import licences issued to small scale industries during 1970-71, State wise ?